

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-103
IB-415/ND/2024

IN THE MATTER OF:

Vdopia Media and Software Solutions Private Limited

....Applicant

SECTION

U/s 10 IBC

Order delivered on 22.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Deepak Kumar, PCS Kumar Aniket, Mr. Vikas
Deep, Advs.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

This is a petition filed under Section 10 of the IBC, 2016. Heard the submission made by Ld. Counsel on behalf of Petitioner. Issue notice to the Operational Creditors/Financial Creditors of the Company for filing their response and appearance. Notice be issue by all means and proof of service be filed. List the matter on **09.09.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)